

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4934
ANSWERED ON:13.08.2014
REPRESENTATION OF WOMEN IN GOVERNMENT SERVICE
Singh Shri Bhola

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the percentage of women in the Government service and the increase in percentage during the last three years;
- (b) whether the Government has taken/ contemplating to take any policy decision to encourage women to join Government service and if so, the details thereof;
- (c) whether in several competitive examinations, the maximum age limit for general candidates is 27 years and if so, the details thereof;
- (d) whether there is a need for increasing the maximum age limit for women for entry in the Government service; and
- (e) if so, the details thereof and the measures taken in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): Details of percentage of women in Government service over the years, as per the Census of Central Government Employees, 2012, released by Directorate General Employment & Training are at Table-1 in the Annexure.

(b): In order to encourage the women to join Government service, they are provided some special facilities as under:

(i) maternity leave (ii) child care leave (iii) child adoption leave (iv) special allowance to women with disability (v) provision of crèche facility (vi) posting of husband and wife at the same station (vii) special priority in allotment of residential accommodation (viii) provision for protection of women from acts of sexual harassment (ix) age relaxation for appointment to widows, divorced woman and woman judicially separated from their husbands and who are not remarried (x) special dispensation for woman officers of All India Services of North East cadre (xi) change of Cadre in case of marriage of All India Service Officer and (xii) exemption from payment of fee for examinations conducted by the Union Public Service Commission and Staff Selection Commission.

Also, as per the recommendations of the 62nd Department Related Parliamentary Standing Committee, publicity to encourage women to prefer/ join Government

Service is being given.

(c): The upper age limit for general candidates for entry in the Government Service is as at Table-2 of the Annexure.

(d) & (e): There is a provision for age relaxation for appointment in Government service for Widows, divorced Women and Women judicially separated from husbands and not re- married, upto 35 years for posts of Group C filled through Staff Selection Commission/ Employment Exchange (upto 40 years for members of Scheduled Castes/ Scheduled Tribes).